

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO-165
TO BE ANSWERED ON 21/07/2023

LOSS OF CROPS IN CHHATTISGARH

165. SHRI RAJEEV SHUKLA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether the Ministry is aware of the fact that farmers in Chhattisgarh faced severe loss of crops during the recent unseasonal rainfall;
- (b) if so, the details thereof;
- (c) whether there is any proposal to provide compensation to the farmers for the loss of crops; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): The State Government of Chhattisgarh has reported that 18179.647 hectares of agriculture/horticulture cropped area was affected by the unseasonal rain and hailstorm in the month of March 2023. Further, 27658 farmers, across 18 districts of the State, have been affected.

(c) & (d): The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of the State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of severe nature, as per the established procedures. The assistance approved under SDRF/NDRF norms is provided in the form of relief.

The State Government of Chhattisgarh has been allocated Rs.508.00 crore (Rs. 380.80 crore as central share & Rs. 127.20 crore as state share) under SDRF for 2023-24. An amount of Rs. 181.60 crore has been released to the State of Chhattisgarh towards central share of SDRF during 2023-24.

In addition, the Government of India has introduced yield based “Pradhan Mantri Fasal Bima Yojana” (PMFBY) and weather based “Restructured Weather Based Crop Insurance Scheme” (WBCIS) from Kharif 2016 season to provide financial support to the farmers suffering crop loss/damage arising out of natural calamities, adverse weather incidence and to stabilize the income of the farmers. Comprehensive risk insurance is provided under the scheme from pre-harvesting to post-harvest losses. Under this Scheme, the claims are paid to only those farmers who have insured their crops and paid their share of premium under any of the notified crop insurance scheme in the notified area/crop by the State Government. The scheme is optional for the States/Union Territories. The State Government of Chhattisgarh is implementing the scheme since inception.
